

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.103
Company Petition/45/2020

IN THE MATTER OF:

Rachna Sharma	...	Applicant/Petitioner
Versus		
CHD Developers Ltd.	...	Respondent

Under Section: 73(4)

Order delivered on 11.06.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

None appeared for the Applicant. List the matter on 14th July, 2021.

**Sd/-
(L.N. GUPTA)
MEMBER (T)**

**Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**